

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.417
IB/302/ND/2022

IN THE MATTER OF:

Mr. Sanchit Chhabra	...	Applicant
Versus		
Punjab National Bank &Anr.	...	Respondent

Order under Section 94(1).

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Mr. Mahesh K. Chaudhary and Ms. Sushmita Chaudhary

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
24.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV